[7 December, 2004] RAJYA SABHA

meeting of representatives from the Ministries of Finance, Human Resource Development, Environment and Forests, Social Welfare, Tribal Welfare and Rural Development. The number of affected families in these areas is around 15,000. Hence, the package should be formulated on a war footing. Thank you.

SHRI P.G. NARAYANAN (Tamil Nadu) : Sir, I want to add...

MR. DEPUTY CHAIRMAN: You can only associate yourself with his Special Mention. You cannot give any further explanation.

SHRI P.G. NARAYANAN: I want to add a few words to strengthen the views of the hon. Member.

MR. DEPUTY CHAIRMAN: You can do it by giving a separate notice. We should not depart from the laid down procedure ...(Interruptions)... If you want, you can give another text for a Special Mention tomorrow. We have been following a particular procedure, and there should not be any departure from it. So, there should be only associations and no speeches.

SHRI V. NARAYANASAMY (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Mr. Narayanan, would you also want to associate yourself with it?

SHRI P.G. NARAYANAN : Yes, Sir.

Need to make roof top rain water harvesting compulsory in the country

SHRIMATI PREMA CARIAPPA (Karnataka): Watet is very much essential for life on this earth. Every living thing requires. water for survival. Mother nature has given us water in abundance through rivers, ground water and water through rains but, unfortunately, we are losing a major portion of river water and rainwater which goes waste into the sea. The ground water has gone down considerably and, in the process, has become poisonous due to the presence of toxic materials in the water. This has resulted in acute shortage of drinking water in most parts of our nation. On the one hand, the water is going waste and, on the other, scarcity has become the order of the day. The talk of rainwater harvesting is very loud but very little is being done towards that end. It has become very necessary for our own survival to make rainwater harvesting a mass movement. For this, the Government has to come forward. To begin

203

with, I suggest that the Central Government should develop rainwater harvesting infrastructure in all the Government residential colonies and near the Government office complexes not only in Delhi but also in other parts of the country where such colonies and offices of the Central Government exist. For private areas, roof top rain water harvesting should be made mandatory by enacting a national law for the purpose. For this, I request the Central Governments to provide adequate Central Grants and funds to the States so that subsidy may be given for installing rainwater harvesting structures in the private colonies throughout the country. This is necessary to make rainwater harvesting a mass movement in the country, which is also a must for our survival.

SHRI R. SHUNMUGASUNDARAM (Tamil Nadu): Sir, I associate myself with this Special Mention.

SHRI K.B.KRISHNA MURTHY (Karnataka): Sir, I also associate myself with it.

PROF. ALKA BALRAM KSHATRIYA (Gujarat): Sir, I also associate myself with it.

Need to stop discrimination against girl child births

SHRIMATI VANGA GEETHA (Andhra Pradesh): Sir, it is painful to mention that the statistics of the girl child ratio is alarming in the country. It is inhuman to kill a girl child. Even in a few affluent States like Punjab, Haryana and Delhi, the situation is more alarming. The existing laws of our country are not only inadequate but they are also ineffective. The people, who are actively co-operating in this heinous act, should be punished. The medical practitioners and the people who are actually indulging in this activity should also be brought under the purview of these laws. The Government of India should take immediate steps in convening a meeting of all Chief Ministers of States and public representatives at all levels, apart from NGOs and come out with a campaign programme against this practice, and the Government must bring out a more stringent law to stop this discrimination of girl children and allowing them to be killed.

DR. PRABHA THAKUR (Rajasthan): Sir, I associate myself with this Special Mention.

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, I also associate myself with this Special Mention.

204